

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 902 of 2020

IN THE MATTER OF:

**Monitoring Agency of Anush Finlease &
Construction Pvt. Ltd.**

...Appellant

Versus

State Bank of India & Ors.

...Respondents

Present: -

**For Appellant: Mr. Ashish Verma, Mr. Jayant Mehta, Mr. Rahul Gupta,
Mr. D. Garg and Mr. Mehak Khurana, Advocates.**

**For Respondent: Mr. Manas Shukla and Mr. Apoorv Saruaria, Advocates
for R- 1 & 2.**

Mr. Yash Tomar and Mr. R.P. Vats, Advocates for R-4.

ORDER
(Virtual Mode)

19.03.2021 From the perusal of the record it appears that on 20.10.2020 notices were issued to Respondents, there altogether 4 Respondents in this Appeal.

2. The Respondent Nos. 1, 2 and 4 have appeared and filed their Reply Affidavits, so far Respondent No. 3 – Deputy Commissioner, Office of Customs, ICD TKD, New Delhi, the service report of the Notice sent to Respondent No. 3 is kept on record and it appears that on 04.12.2020 notice has been delivered on Respondent No. 3.

3. By way of abundant precaution, the Learned Counsel for the Appellant to send fresh notice through email on Respondent No. 3. He has also directed to file compliance affidavit latest within one week.

4. List the Appeal 'For Admission (After Notice)' on **1st April 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)